

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 790
ANSWERED ON 02.12.2021

SECURITY OF PROJECTS UNDER KRMB AND GRMB

790. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that all the projects under Krishna River Management Board (KRMB) and Godavari River Management Board (GRMB) are being handed over to Central Industrial Security Forces (CISF); and
(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) & (b) The relevant provisions governing this aspect in the Gazette Notification dated 15.07.2021, regarding Krishna River Management Board (KRMB) and Godavari River Management Board (GRMB), May be mentioned.

As per Clause 1(e) of Gazette Notification dated 15.07.2021 regarding Krishna River Management Board (KRMB), *“On and from the date of commencement of this notification, the Central Industrial Security Force constituted under the Central Industrial Security Force Act, 1968 shall assist the KRMB in the day-to-day management of projects specified in Schedule-2 and any other work related to Security as assigned by the KRMB, on such terms and conditions as the Central Government may specify.”*

Similarly, as per Clause 1(e) of Gazette Notification dated 15.07.2021 regarding Godavari River Management Board (GRMB), *“On and from the date of commencement of this notification, the Central Industrial Security Force constituted under the Central Industrial Security Force Act, 1968 shall assist the GRMB in the day-to-day management of projects specified in Schedule-2 and any other work related to Security as assigned by the GRMB, on such terms and conditions as the Central Government may specify.”*
